

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

278/441/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018.**

NAME OF THE COMPANY: M/s. MGF Developments Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:


None for the Petitioner.

Ms. Kusum Yadav, Company Prosecutor for the ROC

ORDER

Report of the ROC has been received. Be listed for orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)